

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF STARGAZE
ENTERTAINMENT PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of the corporate debtor	Stargaze Entertainment Private Limited
2.	Date of incorporation of corporate debtor	23.01.2008
3.	Authority under which corporate debtor is incorporated /registered	MCA, ROC DELHI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74994DL2008PTC173043
5.	Address of the registered office and principal office (if any) of corporate debtor	503,504 & 507, 5th Floor, Mercantile House, 15 Kasturba Gandhi Marg, New Delhi-110001
6.	Date of closure of Insolvency Resolution Process	28.09.2026
7.	Liquidation commencement date of corporate debtor	29.09.2026
8.	Name and registration number of the insolvency professional acting as liquidator	Gorang Moudgil IBBI/IPA-001/IP-P-02984/2025-2026/14602
9.	Address and e-mail of the liquidator, as registered with the Board	A - 903, Plot 6 A, The Sri Durga Apartments CGHS, Sector 11, Dwarka, Near KM Chowk, South West, National Capital Territory of Delhi ,110075 Email - gorangmdgl@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Plot no. 108/109, Basement, Pocket 10,Dhul Siras, Dwarka, Sector 23B,New Delhi 110077 Email- liquidationofsepl@minervaresolutions.com
11.	Last date of Submission of claims	13.10.2026

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench, Court II has ordered the commencement of liquidation of the Stargaze Entertainment Private Limited on **29.09.2026**. The stakeholders of **Stargaze Entertainment Private Limited** are hereby called upon to submit their claims with the proof **on or before October 13, 2026** to the liquidator at the address mentioned against item 10 above.

Submissions of false or misleading proof of claims shall attract penalties.

Date-01.10.2026

Place: New Delhi

Name and Signature of Liquidator

Mr. Gorang Moudgil

IBBI/IPA-001/IP-P-02984/2025-2026/14602

